

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.9975 of 2020**

Gopal Oraon and Anr. Petitioners

Versus

The State of JharkhandOpposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-I-cum-Spl. Judge, Gumla wherein, it has been reported that the case has been disposed of.

Let the copy of the said report be kept in the record.

(Anil Kumar Choudhary, J.)